

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2763  
ANSWERED ON:17.12.2004  
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Nikhil Kumar Shri

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the customs department at ICD Patparganj, Delhi had requested Joint Director General of foreign Trade Delhi, for issue of advance licenses prior to registration;
- (b) if so, current status of the request and details thereon;
- (c) the details regarding delay in registration with ICD, Patparganj and issue of advance licence/DEPB by DGFT;
- (d) how many days have been lost as a result of this cumbersome procedure and whether Government will make some relaxation for genuine and regular manufacture exporters; and
- (e) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a): No, Sir.

(b) to (e): Do not arise in view of (a) above.